

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/01244/2018**

Jabalpur, this Friday, the 10<sup>th</sup> day of January, 2020

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Umkar Jhariya, S/o Shri Nemi Chand Jhariya, aged about 34 years, By Occupation : Service, Trackman Maintainer-3, Unit no.7 (Amdara), SSC Office Maihar, District Satna (M.P.), R/o Village Khairwa Shani, Post Amdara (Pin Code 485773), Tehsil Maihar, District Satna (M.P.) (Pin Code – 485001), M.N. 8878247025  
-Applicant

**(By Advocate – None)**

**V e r s u s**

1. Union of India through its General Manager, Department of Railway, W.C.R Jabalpur.
2. Divisional Railway Manager (Personnel Branch/Karmik Shakha), West Central Railway, Jabalpur (M.P) Pin Code 482001.
3. Varishtha Khand Abhiyanta, West Central Railway, Maihar (Pin Code 485771), Tehsil Maihar, District Satna (M.P), (Pin Code – 4835001)  
-Respondents

**(By Advocate – Smt. Amrit Ruprah)**

**O R D E R (O R A L)**

**By Navin Tandon, AM.**

This Original Application was filed by the applicant regarding his candidature being declared ineligible vide order dated 18.12.2018 (Annexure A-1).

2. As an interim relief, the applicant was allowed to participate in the written examination with the direction to the respondents not to declare the result of the written test without the permission of the Court. However, inadvertently, result of the written examination was declared and the applicant was not declared successful. On this issue a Contempt Petition No.200/00023/2019 was also filed by the applicant, which has been disposed of separately.

3. Learned counsel for the respondents submits that as far as the present Original Application is concerned, the same has become infructuous as the applicant was allowed to compete in the exam and he has been declared unsuccessful and, therefore, nothing survives in the O.A.

4. Accordingly, the O.A is disposed of as having become infructuous.

**(Ramesh Singh Thakur)  
Judicial Member**

am/-

**(Navin Tandon)  
Administrative Member**